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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Deployment of the officials.

Order No: 140-JK (LD) of 2020.
Dated : 25 - 08 - 2020.

In the interest of administration, the following deployment of the officials of Department is hereby ordered with immediate effect:-

1. Smt. Pooja Kuchroo, Legal Assistant and Ms. Riya Pran Koul, Junior Legal Assistant are directed to report in the office of Registrar Computers, J&K Hon'ble High Court at Jammu for collecting the data and transmitting the same to different Departments; and
2. S/Shri Anil Safaya and Sumit Koul, Legal Assistants Directorate of Litigation, Kashmir are directed to report in the office of Registrar Computers, J&K Hon'ble High Court at Srinagar for collecting the data and transmitting the same to different Departments.

By Order.

(Ashish Gupta)
Deputy Legal Remembrancer.
25.08.20

No: LD(Estt)2019/34-II.

Dated: 25 - 08 - 2020.

Copy to the:-

1. Registrar Computers, J&K High Court, Jammu/Srinagar.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation, Jammu/Kashmir.
4. Private Secretary to the Learned Advocate General for information of Ld. Advocate General.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
6. Incharge Website.
7. Concerned officials are directed to report for duties in the office of Registrar Computers, J&K High Court, Jammu/Kashmir respectively.
8. Order file.